GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1386

TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)

TREASON CASES

1386. DR. C. GOPALAKRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to review the cases relating to treason in the country;
- (b) if so, the details thereof;
- (c) whether the Committee headed by AP Shah to review such cases has submitted its report to the Government;
- (d) if so, the details thereof; and
- (e) if not, the time by which the Committee is likely to submit its report?

 ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e): The Law Commission of India has reported that the 20th Law Commission headed by Justice A P Shah has not submitted any report to the Government on the subject "Treason Cases" during the tenure of the Commission (01.09.2012 to 31.08.2015) and as such, no such proposal is pending with this Ministry presently. However, a reference has been made to the Law Commission to examine and give a comprehensive report covering all aspects of criminal laws so that comprehensive amendments can be made in various criminal laws.
